SI No representative, if any Name of authorised Name of workman **Details of Claim Received** Date of Receipt Amount claimed Amount of Claim admitted Nature of Claim Amount Covered by Security Interest **Details of Claim Admitted** N Amount Whether
Covered by Related Party
gurantee ? % of Voting Y Share in SCC, if applicable Amount of Contigent Claim Amount of any mutual dues, that may be set-off Amount of claim under verificati on Amount of claim not admitted Remarks, if any Amount in Rs

Annexure 3 - List of Operational creditors (Workmen)

Details of Claim Admitted

Date of commencement of Liquidation: 12th June 2025 LIST OF STAKEHOLDERS
Summary as on 31st October 2025

Name of the Corporate Debtor: Vinkem Labs Limited CIN: U24231TN1994PLC029622

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

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